

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 26/2016  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Inter Globe Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	V. P. SINGH,	ADVOCATE	PETITIONERS	
2.	ABHINAV ASHWIN,	ADVOCATE		
3.	BHARAT APTE,	ADVOCATE		
4.	RUSHIL OBEROI,	ADVOCATE		


1. K. K. Jha, Adv.  
Sr. Panel Counsel

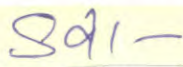
- Regional  
Director  
- ROC cum OC  
(Rajasthan)



**ORDER**

At the request of the learned Counsel for the parties, the hearing is  
deferred to <sup>04</sup>th May, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(R.VARDHARAJAN)  
MEMBER(JUDICIAL)

02.05.2017

V.Sethi